

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2933  
(To be answered on the 12<sup>th</sup> December 2024)**

**CONSTRUCTION OF CIVIL ENCLAVE AT DARBHANGA AIRPORT**

**2933. SHRI GOPAL JEE THAKUR**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is true that Darbhanga Airport set-up under UDAN scheme has been very successful and a new civil enclave is being constructed at a cost of Rupees 912 crores and if so, the details thereof; and**
- (b) whether the Government proposes to develop the said airport into international airport and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a): The Darbhanga Airport belongs to the Indian Air Force (IAF) with the Airports Authority of India (AAI) maintaining an interim Civil Enclave at this airport. Considering the growth of passenger traffic in the region, AAI has undertaken the development of a new civil enclave at Darbhanga Airport at a cost of Rs. 911.66 crore. The project includes a Terminal Building with an area of 53,250 sqm, designed to handle 3,000 passengers during peak hours, and an apron to accommodate seven Code-C type of aircraft. The work has been awarded on 03.07.2024.**

**(b): Declaration of an airport as an International Airport depends upon traffic potential, demand from airlines for the operation of international flights, and bilateral Air Services Agreement besides provision of Ground Lighting facilities, Instrument Landing System, runway length, Immigration, Health and Animal & Plant Quarantine services etc. Currently, no such proposal for declaration of Darbhanga Airport as an International Airport is under consideration in the Ministry of Civil Aviation.**

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